

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/146/2017  
NAME OF THE PETITIONER(S) : QUN INTERIORS PVT LTD  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	N. V. PIRAKASIA S. MANIVANAN.	COUNSEL FOR PETITIONER	
2.	B. SREEDHARAN	Dy Rar	

**ORDER**

Counsel for the petitioner present. Representative of the ROC present. Heard both the counsels. Order is reserved.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc